

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. 3455
TO BE ANSWERED ON 08.08.2017**

SCRUTINY OF EXPENDITURE ON DALITS

3455. SHRI Y.V. SUBBA REDDY:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the erstwhile Planning Commission used to oversee spending on Dalits by 26 Ministries;
- (b) whether such spending is now monitored by NITI Aayog and if so, the details thereof ; and
- (c) if not, the manner in which the Ministry will ensure that allocations made for Dalits to various Ministries are spent judiciously and funds are not diverted?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI RAMDAS ATHAWALE)**

(a) to (c): Yes, the cabinet secretariat vide notification dated 27th January, 2017 amended the Allocation of Business Rules and the Department of Social Justice & Empowerment has been entrusted the task of Monitoring of Scheduled Castes Sub-Plan (now renamed as Allocation for the Welfare of Scheduled Castes), based on the framework and mechanism designed by the NITI Aayog from the year 2017-18. The Department has developed an online portal wherein the financial, physical and outcome based monitoring of the 26 Ministries/Departments are being monitored on regular basis.
